



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Jammu, the 10th January, 2018

SRO 10 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction as may be assigned to them by District Magistrate, Reasi :-

S.No	Name of the Officer S/Shri	Designation and Place of Posting
1	Baldev Raj	LA, Naib Tehsildar, Balmakote
2	Chain Singh	LA, Naib Tehsildar, Gulabgrah

By order of the Government of Jammu and Kashmir.

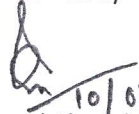
Sd/-
(Abdul Majid Bhat)
Secretary to Government,

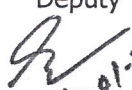
NO:LD (P) 2007/Reasi

Dated: 10 -01- 2018

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Reasi. This is with reference to his letter No. DM/RSI/N/2843 dated 30-12-2017.
5. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,


10-01-2018